

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/CA/20(CHE)/2024
NAME OF THE PETITIONER : Selvaraj Balaswamy
NAME OF THE RESPONDENT(S) : The ROC, Chennai
UNDER SECTION : Sec 272(1) of CA 2013 r/w Sec 273(1) of CA
2013

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Petitioner. Ld. Counsel
Mr. Avinash Krishnan Ravi for ROC.

ROC report filed on 26.06.2024. No substantive objections.

List the Petition for hearing on **14.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk